

(ख) और (ग) . मामला मुख्यतः राज्य सरकारों से सम्बन्धित है। तथापि, ऐसे ग्रामिण केन्द्रों के लिए विभिन्न राज्य सरकारों द्वारा तैयार की गई योजनाओं को वित्तीय सहायता देने के प्रश्न पर भारत सरकार सहानुभूतिपूर्वक विचार करेगी, बशर्ते कि निधियां उपलब्ध हों।

Abolition of Professional Tax in Chandigarh Union Territory

10331. SHRI SHRI CHAND GOEL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received some representations for the abolition of the professional tax in the Union Territory of Chandigarh ; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) Yes, Sir.

(b) The Central Government have to incur considerable expenditure on the administration of Chandigarh and unlike other States no property tax has yet been enforced in Chandigarh. The continuance of the profession tax is therefore responsible.

Financial Assistance to Universities

10332. SHRI G. C. DIXIT : Will the Minister of EDUCATION be pleased to state :

(a) whether any proposals for financial assistance and grant have been received from saugar and Jabalpur Universities in Madhya Pradesh from 1962 to March, 1968 ;

(b) if so, the amount given to each of these Universities during the above period; and

(c) the grant and financial assistance given to Vikaram University in 1967-68 ?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Yes, Sir. The proposals were received by the University Grants Commission.

(b) Saugar : Rs. 87,75,623.30
Jabalpur : Rs. 49,28,266.01.

(c) Rs. 15,17,401.02.

Meeting with Jhuggi Dwellers

10333. SHRI K. M. MADHUKAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some of the leaders of Jhuggi dwellers met the Minister of Home Affairs recently in connection with the problem of Jhuggi dwellers in Delhi ; and

(b) if so, the nature of talks held and action taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b). A number of Members of Parliament and other prominent persons have had occasions to discuss with the Home Minister, the problem of Jhuggi dwellers in Delhi. The Home Minister has always been sympathetic to the difficulties of the jhuggi dwellers who have been shifted to other localities as a result of the implementation of the scheme relating to development of the Capital city. He has promised that he would look into the complaints regarding facilities to be provided to the displaced persons.

Administrative Reforms Commission

10334. SHRI K. R. GANESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the amount spent on supplying cars to the members of the Administrative Reforms Commission and for furnishing their offices ; and

(b) whether an office of the Administrative Reforms Commission has been started at Bangalore, if so, the expenditure on it, and its utility ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) A sum of Rs. 67,923/- was spent on purchase of four staff cars for the Administrative Reforms Commission. The staff cars are used not only by the members of the Commission but also by other officials and non-officials in connection with the work of the Commission. The amount spent on equipping the offices of the members of the Commission, including the Chairman, is about Rs. 78,000/-.

(b) No, Sir. However, the Chairman of the Study Team on Agriculture Administration, a non-official resident of Mysore State, was allowed to have his headquarter in Bangalore with a small office. This office involved an expenditure of about Rs. 8,000/- including rent, electricity and telephone charges etc., and functioned from 1st July, 1966 to 30th September 1967. It was wound up after the submission of the report by that Study Team.

Tamil Army in Madras

10335. SHRI CHENGALRAYA NAIDU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government's attention has been drawn to the Press Report that the D. M. K. Government has established a Tamil Army in Madras;

(b) if so, whether the army posted in that State has been approached and have agreed to help the people to join and train the new comers;

(c) if so, whether the Army in Madras have provided arms and ammunition to the proposed Tamil Army;

(d) if so, whether Government have enquired into to matter ; and

(e) whether any directive has been issued to the Army unit in Madras in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) Government have seen press reports regarding the Tamil Army. According to the information received from the State Government the 'Tamil Army' is not sponsored by them.

(b) The State Government have stated that the Tamil Army has not approached the army for help or for training

(c) to (e). Do not arise.

Clashes with Naga/Mizos

10336. SHRI BAL RAJ MADHOK : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact there have been a number of encounters between the Indian

Security Force personnel and Mizo and Naga rebels during March and April, 1968 ; and

(b) if so, the details thereof with total casualties suffered by the rebels as also the Indian security force personnel ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) and (b). The Security Forces had 26 encounters with Mizo rebels and 18 encounters with Naga hostiles during the months of March and April, 1968. In these encounters 38 Security Forces personnel lost their lives and 47 were wounded. The casualties amongst the hostiles are estimated at 10 killed and 10 wounded during the month of March, 1968. Casualties suffered by the hostiles during April, 1968 are not yet known.

विस्थापित तकनीकी अधिकारी

10337. श्री श्रींकार लाल बेरवा : क्या गृह-कार्य मंत्री 5 मई, 1968 के अतारांकित प्रश्न संख्या 6459 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार तथा राज्य सरकारों के और अन्य अर्द्ध-सरकारी निकायों में कार्य कर रहे सभी विस्थापित तकनीकी अधिकारियों तथा कर्मचारियों की सेवानिवृत्ति की आयु 60 वर्ष होगी; और

(ख) यदि नहीं, तो कर्मचारियों तथा अधिकारियों के किन-किन वर्गों पर उपर्युक्त सेवा निवृत्ति की आयु लागू होती है ?

गृह-कार्य मंत्रालय में राज्य मन्त्री (श्री विद्या-चरण शुक्ल) : (क) और (ख). अतारांकित प्रश्न संख्या 6459 के उत्तर का निर्देश उन विस्थापित अध्यापकों से था जिन्हें 60 वर्ष तक की सामान्य सेवा—निवृत्ति-आयु के बाद भी वर्षवार आचार पर सेवा में जारी रहने दिया गया।

केन्द्रीय सरकार कर्मचारियों की अनिवार्य सेवा—निवृत्ति-आयु के संबंध में विस्थापित सरकारी कर्मचारियों (चाहे तकनीकी या गैर-तकनीकी हों) पर विशेष रूप से विचार नहीं